



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/ 7782/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Geeta Baishya Changkakati.
Principal Judge,
Family Court, Dhubri.

Dated Guwahati, the th 19 December, 2019.

Sub:- **Casual leave along with station leave permission.**

Ref:- Your letter No. FC. XII-1/2019/540/E, dtd. 16.12.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 19.12.2019, along with station leave permission from the evening of 18.12.2019 till the morning of 02.01.2020, has been ~~rejected~~ granted.

The Counsellor, Family Court, Dhubri will remain in-charge of the Court and office of the Family Court, Dhubri during your absence on leave.

Yours faithfully,

Sd/-

JT. REGISTRAR(VIGILANCE)

Memo NO.HC.VII-83/1994/ 7783/A dated 19.12.19

Copy to:

1. ~~The~~ Systems Analyst, Gauhati High Court

JT. REGISTRAR (VIGILANCE)

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